

IN THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI
Original Application No.255 of 2020 (SZ)

Tribunal on its own motion
Suo Motu based on the News item in
Dinamalar Newspaper dt.06.11.2020, Chennai Supplementary,
"Rising of New Buildings in waterways, Danger to Velachery Due
to callousness of Officials"
.....Applicants

Vs

- 1.The Chief Secretary to Govt. of Tamil Nadu,
Government Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 2.The Additional Chief Secretary to Govt. of Tamil Nadu,
Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 3.Additonal Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 4.The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai – 600 009.
- 5.Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building, Chennai – 600 003.
- 6.Chennai Metropolitan Water Supply & Sewarage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 031.
- 7.The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.

8. The District Collector,
Chennai District,
District Collector Office,
No.62, Rajaji Salai, 4th Floor,
Chennai – 600 001.

9. The Tahsildar,
Velachery Taluk Office,
Seva Nagar 1st Street, Soni Nagar,
Periyar Nagar Extension,
Seva Nagar, Velachery,
Chennai, Tamil Nadu – 600 042.

.....Respondents

WRITTEN STATEMENT FILED ON BEHALF OF NINETH RESPONDENT

I, R. Manisekar, Son of Raveendran, Hindu, aged about 42 years, and working as Tahsildar, Velachery Taluk, Chennai, do hereby solemnly affirm and sincerely state as follows;

2. I am the Tahsildar, Velachery Taluk, Chennai and 9th Respondent herein and I file this written statement as such I am well acquainted with the facts of this case.

3. It is respectfully submitted that on perusal of records the land in question as per the A - Register maintained in the office Tahsildar, Sholinganallur Taluk, Chennai is detailed as hereunder;

District	:	Chennai
Taluk	:	Shollinganallur
Village	:	Pallikaranai
T.S.No.	:	658/1A
Old Survey No	:	658-1A
Classification	:	Arasu Punjai
Extent	:	Hec.Ares.Sq.meters 85. 40. 00.0
How the holding is utilized	:	Tharisu

4. It is respectfully submitted that as per Assistant Director and Personal Assistant to Collector (Survey), Chennai letter No.Naa.Kaa.E1/0161/21 Dated: 05.02.2021 have informed that the land lies in Survey No. 658/1A of Pallikaranai Village, Sholinganallur Taluk.

5. It is respectfully submitted that Tahsildar, Sholinganallur Taluk will be the official from the Revenue Department side to appraise the Tribunal on status on ground report.

6. It is respectfully submitted that Tahsildar, Sholinganallur Taluk was informed of this tribunal case vide this office letter A1/007/2021 Dated: 13.08.2021 and also requested to appear and appraise the Hon'ble Tribunal suitably.

7. It is respectfully submitted that for the forgoing facts stated above, Tahsildar, Sholinganallur may be included as 9th respondent herein instead of Tahsildar, Velachery Taluk and thus render justice.

Somenly affirm and sincerely

state on the day of 16.08.2021

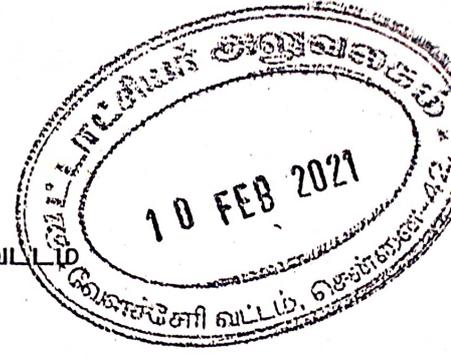

Tahsildar,
Velachery Taluk

அனுப்புநர்,

திரு.வ.சரவணன்
உதவி இயக்குநர் மற்றும்
மாவட்டஆட்சியரின் நேர்முகஉதவியர் (நி.அ)
மாவட்டநிலஅளவைஅலுவலகம்,
சென்னை -1.

பெறுநர்,

வட்டாட்சியர்
வேளச்சேரி வட்டம்
சென்னை 42



ந.க.ஈ1/0161/21 நாள்: 5.2.2021

அய்யா,

பொருள் : நீதிமன்ற வழக்கு - சென்னை மாவட்டம் -- வேளச்சேரி
வட்டம் -- வேளச்சேரி கிராமம் -- பழைய புல எண்
317/1-ல் வழங்கப்பட்டுள்ள பட்டா குறித்து
திரு.எஸ்.பிரகாஷ் து/பெ.சுப்பிரமணி என்பவர்
சென்னை உயர்நீதிமன்றத்தில் தொடர்ந்த நீதிப்பேராணை
எண் 16206/2020 எதிர்வாதாரை தாக்கல் செய்ய
நிலஅளவை செய்யக் கோருதல் தொடர்பாக

பார்வை : 1.வேளச்சேரி வட்டாட்சியர் கடித எண்

ந.க.அ1/007/2021 நாள்: 12.01.2021

2.இவ்வலுவலக கடிதம் எண் ந.க.ஈ1/0161/21

நாள்: 22.01.2021

3.பராமரிப்பு ஆய்வாளர் கடிதம் நாள் ந.க.ஈ1/0161/21

நாள்: 4.02.2021

பார்வை 1ல் காணும் கடிதத்தில் கேட்டுள்ளபடி, சென்னை மாவட்டம், வேளச்சேரி
வட்டம் வேளச்சேரி கிராமம், பழைய புல எண் 317/1, பிளாக் எண் 189, நகர புல எண் 1/80
புலத்தினை பராமரிப்பு ஆய்வாளர்கள், வேளச்சேரி வட்டாட்சியர், சோழிங்கநல்லூர் வட்டாட்சியர்
முன்னிலையில் வேளச்சேரி வட்டம் மற்றும் சோழிங்கநல்லூர் வட்டம் நிலஅளவை
பணியாளர்களால் அளவீடு செய்யப்பட்டு எல்லை நிர்ணயம் செய்யப்பட்டது. மனுதாரர்
புலமானது சோழிங்கநல்லூர் வட்டம், பள்ளிக்கரணை கிராமத்தில்
புலஎண் 658/1A -ல் அமைந்துள்ளது என்பதை தெரிவித்துக்கொள்கிறேன்

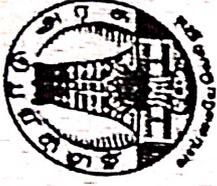
ஓம்/- வ.சரவணன்
உதவி இயக்குநர்

நகல்
வருவாய் கோட்டாட்சியர்
தென்சென்னை வருவாய் கோட்டம்
சென்னை 32

//உண்மைநகல் // உத்தரவின் படி//

10/2/21
தொழில்நுட்பமேலாளருக்காக

10/2/21



வருவாய்துறை

அ - பதிவேடு

அதிவலக உபபேரகத்திற்கு மட்டும்

மாவட்டம்	வட்டம்	விராமம்
சென்னை (02)	சோழிங்கநல்லூர் (11)	பள்ளிக்கரை (010)

வ.எண்	புல எண்	உட்பிரிவு எண்	பழைய புல உட்பிரிவு எண்	பகுதி	அரசு - ரயத்துவாரி	நிலத்தின் வகை	பாசன ஆதாரம்	இரு போகமா	மண் வயணமும் ரகமும்	மண் தரம்	தீர்வை - ஹெக்		பட்டா எண்	This Land Under
											முபை	ஹெக் ஏரூபை		
1	658	1A	658-1A		அரசு	புஞ்சை		0	7-1	4	5	85		தரிகு
2	658	1B	-1B		அரசு	புஞ்சை		0	7-1	4	5	0		தரிகு
3	658	1C	-1C		அரசு	புஞ்சை		0	7-1	4	5	37		தரிகு
4	658	2	-2		அரசு	புஞ்சை		0	7-1	4	5	40.51		தரிகு
											மொத்தம்	88	47.0	

ரி ந
.0 க
செய்

From
R.Manisekar B.Sc.,
Tahsildar,
Velachery Taluk,
Chennai -42

To
Tahsildar,
Sholinganallur Taluk,
Chennai – 119

Lr.No. A1/007/2021 Dated: 13.08.2021

Sir,

Sub: Court Case – Green Tribunal O.A. No. 255 of 2020 (SZ) –
Pallikaranai Village, Sholinganallur Taluk – Regarding.

Ref: 1. Green Tribunal Case O.A.No.255 of 2020 (SZ)
2. Assistant Director and Personal Assistant to Collector
(Survey), Chennai letter No.Naa.Kaa.E1/0161/21
Dated: 05.02.2021

Kind attention is invited to the references cited, wherein Green Tribunal suo muto on its own motion filed Case O.A.No.255 of 2020 (SZ) before the tribunal and on perusal of reference 2nd cited, it is ascertained that the land in question comes in Survey No. 658-1A of Pallikaranai Village, Sholinganallur Taluk, Chennai.

Hence, It is requested to instruct the Standing Counsel for the Green Tribunal, Southern Zone, Chennai to appear and appraise the Hon'ble Green Tribunal. The case is coming for hearing on 16.08.2021.

(e/c)

Yours sincerely,

Tahsildar,
Velachery Taluk,
Chennai -42.


13/8/2021


அனுப்புரை எழுத்தர்
வேளச்சேரி வட்டம்
சென்னை-600 042